

**In the court of Chief Metropolitan Magistrate  
North East, Karkardooma Courts, Delhi.**

**FIR No.101/2020  
PS Crime Branch/Khajuri Khas  
State Vs. Umar Khalid**

04.01.2021

**Proceedings conducted through VC.**

Present: None for State.

Accused Umar Khalid is produced through VC  
from Jail No. 2, Tihar Jail.

Mr. Pradeep Pias, Ms. Sanya Kumar and Ms. Rakshanda Deka, Ld. Counsels for accused have also joined the proceedings through VC.

It has been informed that in the present case, supplementary charge sheet against accused Umar Khalid has been filed by the IO and same is fixed for 09.01.2021. In these circumstances, accused is remanded to JC till 05.01.2021.

**Accused be produced before this court through VC on 05.01.2021 at 2.00 p.m.**

The supplementary charge sheet and main charge sheet be put up before the court on **05.01.2021**.

Copy of this order be sent to Jail Superintendent concerned for compliance.

Order be uploaded on the server.

**(DINESH KUMAR)**  
**CMM/NE/KKD/DELHI/04.01.2021**